Annexure–5

Name of the corporate debtor: REI Agro LIMITED | **Date of commencement of Liquidation: 24/08/2017** | **List of Stakeholders as on: 25/11/2024**

List of operational stakeholders (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	ESIC	Central Govt.	16-03-2020	1,44,162										1,44,162	
2	DC Income Tax Central Circle 4(3)	Central Govt.		9,58,32,501	9,58,32,501										
3	Haryana VAT Department	State Govt.	05-03-2018	59,69,82,643	57,92,65,981								1,77,16,662		Claim realted to REI Agro was admitted however caim related to its related subsidiary i.e. REI Six Ten Retail has been rejected as it does not belogn to this corporate debtor
4	Chattisgarh State Electricity Board Gratutity and Pnesion Fund Trust	State Govt.	11-05-2020	8,05,73,841											Related to holding charges of Fund as per NSDL and other related dues
5	Office of Principal Commisioner of Customs	Central Govt.	23-02-2022	2,89,15,000										2,89,15,000	No supporitng documents or claim form was provided. The claim has been colalted based upon demand notice.
6	deputy Commisioner of Commercal Tax, Khand Ghazibad	State Govt.	18-04-2022	2,49,90,612	2,49,90,612										
7	Dy. Excise & Taxation Commissioner (ST) Rewari	State Govt.	19-05-2022	1,71,25,03,339	1,71,25,03,339										The claim was revised on multiple occasions and the same has been collated and verified based upon supporitng documents
TOTAL				**2,53,99,42,098**	**2,41,25,92,433**										